

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3410
TO BE ANSWERED ON 16.12.2024**

TIMELY ISSUE OF PENSION PAYMENT ORDER

3410. SHRI BIPLAB KUMAR DEB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether pensioners are facing difficulties in getting timely pension when they retire and settle in their home town;**
- (b) if so, the steps taken by the Government to improve the situation and ensure timely issue of pension;**
- (c) whether any new system is proposed to be launched by the Government; and**
- (d) if so, the details thereof along with the benefit for pensioners?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): Significant improvement has been made in the system to ensure timely settlement of all pension cases including cases where the retired members shift to a different location.

(b) to (d): A Centralized Pension Payment System (CPPS) has been approved which provides for crediting the pension directly to the bank account of the pensioner regardless of the jurisdiction under which he / she retires.
